

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7170-7174 OF 2005

S.M. SHARMILA

Appellant (s)

VERSUS

NATIONAL INSURANCE CO. LTD. & ORS.

Respondent(s)

Date: 15/12/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM  
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Appellant(s)

Proxy counsel for  
Mr. K.K. Mani, Adv. (NP)

For Respondent(s)

Mr. Goodwill Indeevar, Adv. (NP)

UPON hearing counsel the Court made the following  
O R D E R

As prayed by the counsel for the appellant, put up  
after the ensuing winter vacation.

(N.S.K. Kamesh)  
Court Master

(Sneh Bala Mehra)  
Court Master